

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/03/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018  
IN  
PETITION NUMBER : TCP/10/ (IB)/2017  
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. Giridharan Dominic C. David	R2 - R2	
2.	Vishnu Mohan	R4 to R6	
3.	AUNASA KRISHNAN Parvath Thabath	Ravi } Applicant	

**ORDER**

Counsel for Applicant present. Counsel for R2 present. Counsel for R4, R5 and R6 present. The Respondents are directed to file reply.

In the meantime, in case any meeting is conducted and resolution is passed, the same shall not be given effect, till the next date of hearing. Put up on 05.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)